

exceeds IPP, it is not desirable to build that ship in an Indian yard.

- (v) Ministry of Surface Transport should set up a group to prepare 'model contract'.
- (vi) BICP proposes that over a period there should be a system that would allow the domestic shipping companies to procure ships on global tender basis where domestic shipbuilding industry can participate by giving them price preference and these shipyards should be treated 100% export oriented units. The present pari-passu is to be reviewed.

An interim solution recommended by BICP is a total moratorium on loan and interest repayments for the next 3 years as also treating investment in physical capital a 'sunk cost'.

(b) The recommendations made by BICP are under examination by Government of India.

#### **Desertification in India**

1666. SHRI JAGANNATH PATNAIK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the continuing process of desertification might turn India into another Ethiopia early in the 21st century if immediate steps are not taken to reverse the process in Orissa;

(b) whether any report has been sought by Union Government from the State Government of Orissa in this regard?

(c) if so, the details thereof; and

(d) the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) No, Sir.

(b) No, Sir.

(c) and (d). Do not arise.

#### **Mankhurd-Belapur Railway Project**

1667. DR. DATTA SAMANT: Will the Minister of RAILWAYS be pleased to state:

(a) the progress made in the Mankhurd-Belapur Rail Project so far; and

(b) the total amount spent so far on this project?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) 15.1% till 31.1.1988

(b) Rs. 16.26 crores till 31.1.1988.

#### **Expansion of NOCIL**

1668. DR. DATTA SAMANT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government are opposed to the expansion of the National Organic Chemical Industries Ltd. (NOCIL) at its present site at Thana-Belapur road; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). Based on the complaints against the proposed expansion of NOCIL at Thana-Belapur Road within the Bombay Metropolitan Region, the State Government was re-